

Dhapu And Others Vs State Of Rajasthan And Others

Court: Rajasthan High Court

Date of Decision: Feb. 23, 2024

Hon'ble Judges: Vinit Kumar Mathur, J

Bench: Single Bench

Advocate: V.D. Vaishnav, Hemant Kumar Ballani, Ravi Bhansali, Sheetal Kumbhat

Final Decision: Disposed Of

Judgement

Vinit Kumar Mathur, J

1. Heard learned counsel for the parties.
2. Learned counsel for the petitioners seeks to withdraw the present writ petition with liberty to raise all the grounds raised in the writ petition at the appropriate stage of the suit.
3. In view of the submission made before this Court, the present writ petition is disposed of with liberty as aforesaid.